

RAJYA SABHA

Friday, the 6th December, 2024/15, Agrahayana 1946 (Saka)

*The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Notification of the Ministry of Electronics and Information Technology**
- II. **Reports and Accounts (2023-24) of GeM, New Delhi; JKDFC, Jammu and related papers**
- III. **Reports and Accounts (2023-24) of KASEZA, Gujarat; FSEZ, Kolkata and related papers**
- IV. **Reports (2023-24) and Accounts of NCB, Ballabgarh, Haryana; NID, Ahmedabad; SEPC, New Delhi; EEPC INDIA, Kolkata; IRMRI, Thane, Maharashtra and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Jitin Prasada, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Electronics and Information Technology Notification No. A-12013/13/RR/2016-UIDAI(E) ., dated the 17th October, 2024, publishing the Unique Identification Authority of India (Appointment of Officers and Employees) Second Amendment Regulations, 2024, under Section 55 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library. See No. L. T. 1006/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -
 - (i) (a) Seventh Annual Report and Accounts of the Government e-Marketplace (GeM), New Delhi, for the year 2023-24, together with the Auditor's

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 901/18/24]

- (ii) (a) Nineteenth Annual Report and Accounts of the Jammu and Kashmir Development Finance Corporation Limited (JKDFC), Jammu, UT of Jammu & Kashmir, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1204/18/24]

III. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 37 and sub-section (3) of Section 39 of the Special Economic Zones Act, 2005: -

- (i) (a) Annual Report and Accounts of the Kandla Special Economic Zone Authority (KASEZA), Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 902/18/24]

- (ii) (a) Annual Report and Accounts of the Falta Special Economic Zone Authority (FSEZ), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1627/18/24]

IV. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the National Council for Cement and Building Materials (NCB), Ballabgarh, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Brief of the above Report.

[Placed in Library. See No. L. T. 1628/18/24]

- (ii) (a) Sixty-third Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L. T. 896/18/24]
- (iii) (a) Annual Report and Accounts of the Services Export Promotion Council (SEPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L. T. 900/18/24]
- (iv) (a) Sixty-ninth Annual Report and Accounts of the EEPC INDIA, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L. T. 1206/18/24]
- (v) (a) Sixty-fifth Annual Report and Accounts of the Indian Rubber Materials Research Institute (IRMRI), Thane, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Account.
 - (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L. T. 1203/18/24]

Report and Accounts (2023-24) of KCDC Limited, Mangaluru, Karnataka; NCCD, Gurugram, Haryana and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -
 - (a) Forty-sixth Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L. T. 1214/18/24]
- (ii) A copy each (in English and Hindi) of the following papers: -
 - (a) Annual Report and Accounts of the National Centre for Cold-chain